

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Hon'ble the Chief Justice's Secretariat)

ORDER

No. 550 of 2023/Psy

Dated: 26-04-2023

Sanction is hereby accorded to the promotion of the following Senior Assistants to the post of Head Assistants in the Pay Level-6 (35400-112400) and Junior Assistant to the post of Senior Assistants in the Pay Level-5 (29200-92300), in the Subordinate Courts of Kashmir Division, from the date of issuance of this order:-

Promotion to the post of Head Assistants

S.No.	Name of the official	Present place of posting
1.	Shri Zamir Ahmad Vakil	Senior Assistant (Nazir) in the Court of Addl. Special Mobile Magistrate, Chandoosa.
2.	Shri Mehraj-ud-Din Rather	Senior Assistant (Criminal Clerk) in the Court of Pr. District & Sessions Judge, Kupwara.
3.	Shri Abdul Qayoom Zaroo	Senior Assistant (Misc. Clerk) in the Court of Pr. District & Sessions Judge, Baramulla.
4.	Ms. Tysar Hamid	Senior Assistant (Nazir) in the Court of Addl. Special Mobile Magistrate, Bandipora.
5.	Shri Hilal Ahmad Beigh	Senior Assistant (Nazir) in the Court of Munsiff/JMIC, Sogam.
6.	Ms. Masrat Jan	Senior Assistant (Civil Clerk) in the Court of Chief Judicial Magistrate, Sopore.
7.	Shri Ishtiaq Ahmad Mir	Senior Assistant (Criminal Clerk) in the Court of Pr. District & Sessions Judge, Budgam.

Note:-

1. The promotions of Smt. Masrat Jan and Shri Shri Ishtiaq Ahmad Mir, Senior Assistants to the post of Head Assistants shall be subject to the outcome of Regular Enquiry pending against Shri Jeelani Shafi and outcome of Criminal Case pending against Shri Ghulam Nabi Baba. In case of exoneration of the officials of the Charges Leveled against them, they may be promoted to the post of Section Officers, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.
2. Posting orders of the promotees shall be issued separately.

Promotion to the post of Senior Assistants

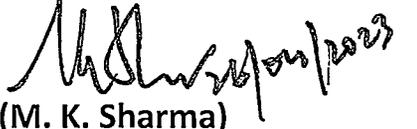
S.No.	Name of the official	Present place of posting
1.	Shri Imtiyaz Ali	Junior Assistant (Copyist) in the Court of Sub-Judge, Pattan
2.	Shri Maisar Ali Najar	Junior Assistant (Criminal Clerk) in the Court of 2 nd Additional Munsiff, Srinagar
3.	Ms. Maryam Jhangir	Junior Assistant (Civil Clerk) in the Court of Munsiff/JMIC, Chadoora
4.	Ms. Marufa Tahir	Junior Assistant (Copyist) in the Court of Pr. District & Sessions Judge, Budgam
5.	Shri Mohd. Ismaiel Wani	Junior Assistant (Criminal Clerk) in the Court of Munsiff/JMIC, Budgam.

6.	Ms. Ambreen Mushtaq	Junior Assistant (Assistant Record Keeper) in the Court of Pr. District & Sessions Judge, Srinagar.
7.	Shri Bilal Amin Kirmani	Junior Assistant (Judicial Clerk) in the office of Tehsildar, Kupwara.
8.	Shri Bilal Ahmad War	Junior Assistant (Criminal Clerk) in the Court of Addl. Special Mobile Magistrate, Kralpora.

Note:-

1. Seniority of Shri Maisar Ali is restored to its original place.
2. Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.

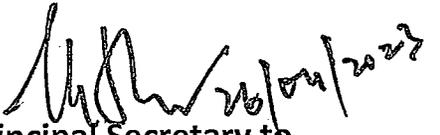

(M. K. Sharma)

Principal Secretary to,
Hon'ble the Chief Justice

No.: 205-15/PSy-644 Dated: 26-04-2023

Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Jammu
02. Registrar Vigilance High Court of J&K and Ladakh, Jammu
03. Principal District & Sessions Judge, Srinagar/Bandipora/Kupwara/ Budgam/Baramulla
04. Sub-Judge/Chief Judicial Magistrate, Sopore/Pattan
05. Addl. Special Mobile Magistrate, Chandoosa/Bandipora/Kralpora
06. Munsiff/JMIC, Sogam/Chadoora/Budgam.
07. 2nd Addl. Munsiff, Srinagar.
08. Tehsildar, Kupwara.
..... for information & necessary action
09. Chief Librarian, High Court wing Jammu/Srinagar for keeping record.
10. in charge NIC, High Court wing, Jammu for uploading the aforesaid order on the High Court website.
- 12 Order file.


Principal Secretary to,
Hon'ble the Chief Justice